

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 291/04

Thursday this the 8th day of July 2004

C O R A M :

HON'BLE MR. K.V.SACHIDANANDAN, JUDICIAL MEMBER
HON'BLE MR. H.P.DAS, ADMINISTRATIVE MEMBER

K.K.Ramachandran,
Assistant Superintendent,
Department of Statistics,
National Sample Survey Organisation,
(Field Operations Division),
Sub Regional Office,
Kumar Building, Talap,
Kannur - 2.

Applicant

(By Advocate Mr.C.K.Sreejith)

Versus

The Secretary, Ministry of Statistics and
Programme Implementation,
Sardar Patel Bhavan, Parliament Street,
New Delhi - 110 011.

Respondent

(By Advocate Mr.C.Rajendran, SCGSC)

This application having been heard on 8th July 2004 the
Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR. K.V.SACHIDANANDAN, JUDICIAL MEMBER

When the matter came up for hearing, learned counsel for
the applicant submitted that since the applicant has already been
granted the reliefs he does not want to pursue the O.A. any
further and seeks permission to withdraw the same. Permission is
granted. O.A. is dismissed as withdrawn. No order as to costs.

(Dated the 8th day of July 2004)

H.P.DAS

ADMINISTRATIVE MEMBER

K.V.SACHIDANANDAN
JUDICIAL MEMBER

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